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12.20 hrs.

**RE : RELEASE OF THE REPORT ON TEHELKA TAPES BY
FORENSIC LABORATORY, LONDON**

Title: Situation arising out of releasing of report by forensic laboratory of London on Tehelka Tapes.

SHRI BASU DEB ACHARIA : Sir, three years back, the entire country was rocked when the corruption was exposed by Tehelka. Sir, an allegation was made against Tehelka that the tapes that were used were doctored, but in the month of April, the forensic laboratory of London has submitted its report and they have stated that the tapes are not doctored. They have found that the tapes are genuine.

Sir, we have seen how the journalists of First Global were hounded and harassed by various Government agencies. Sir, immediately after the exposure, there was a demand for action, which was raised on the floor of this House, but no action has yet been taken against those persons who were involved in the corruption case.

Sir, I would like to know from the Government -- in the light of the report that has been submitted by the Forensic Laboratory, London -- whether any action will be taken by the Government against those persons who were found involved in the defence deal corruption case?

MR. SPEAKER: Now, Shri Rajiv Ranjan Singh 'Lalan'.

...(Interruptions)

SHRI PRABODH PANDA (MIDNAPORE): Sir, the Government should respond on this issue. ...(Interruptions)

MR. SPEAKER: Please sit down. It is entirely upon the Government to decide.

श्री रघुनाथ झा (बेतिया) : अध्यक्ष महोदय, उसका क्या हुआ ?

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : सरकार को इस पर रिसपांड करना चाहिए। (ब्यवधान)

SHRI SUNIL KHAN (DURGAPUR): Sir, the Government should respond on this issue. ...(Interruptions)

SHRI BASU DEB ACHARIA : Sir, the Defence Minister should make a statement. Sir, the Defence Minister should respond on this issue. ...(Interruptions)

MR. SPEAKER: Please sit down.

...(Interruptions)

MR. SPEAKER: Please, the hon. Defence Minister is saying something. Please listen to him.

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): Sir, it is not the normal practice for the Government to instantly react and respond on any issue. I have noted the points and observations made by the hon. Members, and in due course of time whatever action would be taken, the august House will be taken into confidence. Accordingly, the House will be appropriately communicated and informed about it. ...(Interruptions)

MR. SPEAKER: Shri Rajiv Ranjan Singh 'Lalan'.

...(Interruptions)

MR. SPEAKER: Please sit down. The Leader of the House has already spoken on this subject.